

IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH 'B', PUNE

BEFORE SHRI INTURI RAMA RAO, JUDICIAL MEMBER
AND
MS. ASTHA CHANDRA, ACCOUNTANT MEMBER

आयकर अपील सं. / ITA No.807/PUN/2024

Sant Shri Aasaramji Aashram Trust,
Sankat Mochan Road,
Yewatmal – 445001, Maharashtra
PAN : AAFTS3194Q

.....अपीलार्थी / Appellant

बनाम / V/s.

CIT(Exemption),
Pune

.....प्रत्यर्थी / Respondent

CORRIGENDUM

PER INTURI RAMA RAO, AM:

This corrigendum is being issued to correct the error crept in the Tribunal order dated 05.08.2024 in mentioning the names of Authorized Representative as well as the Departmental Representative.

Mentioned in the order as	To be read as
Assessee by : Shri Naimish Dixit	Assessee by : Shri Sharad Lad
Revenue by : Shri Sourabh Nayak	Revenue by : Shri Ajay Kumar Keshari

To this extent, the Tribunal order dated 05.08.2024 is modified.
Ordered accordingly.

Sd/-
ASTHA CHANDRA
JUDICIAL MEMBER

Sd/-
INTURI RAMA RAO
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 13th August, 2024
Satish

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order is forwarded to :

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. The Pr.CIT concerned
4. DR, ITAT, 'B' Bench, Pune
5. गार्ड फाईल / Guard file.

आदेशानुसार / BY ORDER,

//सत्यापित प्रति// True Copy//

वरिष्ठ निजी सचिव / Sr. Private Secretary

आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune